

Title: Request the government to stop the users' fee charged from the passengers travelling from Calicut to abroad and complete the runway extension work early.

MR. DEPUTY-SPEAKER: Shri Muraleedharan, this matter has already been raised.

...(Interruptions)

SHRI K. MURALEEDHARAN (CALICUT): Sir, it is a new matter. I am raising an important matter regarding certain difficulties faced by the air-travellers travelling from Calicut to abroad. ...(Interruptions)

MR. DEPUTY-SPEAKER: I have already allowed him. How can all of you talk? I have allowed him.

...(Interruptions)

श्री राम प्रसाद सिंह (आरा) : उपाध्यक्ष जी, बास्-बार कहने के बावजूद भी मुझे चांस नहीं मिलता है।

उपाध्यक्ष महोदय : आप शांत रहिये, आपको भी चांस मिलेगा। आप हल्ला मत कीजिए।

SHRI K. MURALEEDHARAN : Sir, I would like to raise a very important matter.

श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह) : उपाध्यक्ष जी, हमको चांस नहीं मिलता है, हम क्या करें?

उपाध्यक्ष महोदय : आप तो सीनियर मैम्बर हैं, आपको तो कायदा मालूम होना चाहिए। सबको चांस मिलेगा, आप बैठ जाइये।

SHRI K. MURALEEDHARAN : Sir, I would like to raise an important matter regarding certain difficulties faced by the air-passengers travelling from Calicut to other countries.

The Airport Authority of India, Ministry of Civil Aviation had issued an Order No. AV 200 36/8/91NB dated 22.9.1994, in which they have decided to collect users' fee from the passengers travelling from Calicut to abroad. For the last five years, the Ministry of Civil Aviation got Rs. 32 crore by way of users' fee. The extension work of this airport is going very slowly.

Sir, you must have also received so many representations from the people and passengers from that area. The runway extension work is going on very slowly.

So, my humble request is that users' fee charges from the passengers travelling from Calicut to abroad should be stopped with an immediate effect. The runway extension work should be completed within two months and Instrument Landing System should be introduced as early as possible.